

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 06
(IB)-477(PB)/2017

IN THE MATTER OF:

Au Small Finance Bank Ltd	...	Applicant/Petitioner
Vs		
Prabhu Shanti Real Estate Pvt Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 21.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the RP	:	Mr. Rahul Shukla & Radhika Rai, advocates for RP alongwith RP Mr. Abhishek Anand
For Home Buyers	:	Mr. Balvinder Ralhan, Advocate

ORDER

List all the applications for hearing on 04.01.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)